

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**IN**

**ORIGINAL APPLICATION NO. 606 OF 2018**

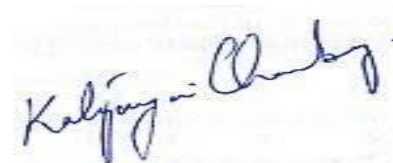
**IN THE MATTER OF:**

**COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND  
OTHER ENVIRONMENTAL ISSUES**

**INDEX**

| <b>S.no.</b> | <b>Contents</b>                                                                                                            | <b>Page No.</b> |
|--------------|----------------------------------------------------------------------------------------------------------------------------|-----------------|
| 1.           | Observation note by the Amicus Curiae to Status Report/<br>Compliance Affidavit filed by the Respondent State of Jharkhand |                 |

Dated: 07.07.2026  
New Delhi



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**Observation note by the Amicus Curiae to Status Report/ Compliance Affidavit filed by  
the Respondent State of Jharkhand**

The figures demonstrate continuing deficiencies in municipal solid waste processing, legacy waste remediation and sewage treatment. While the State has disclosed future infrastructure proposals, the existing record indicates that substantial gaps continue to subsist.

It is respectfully submitted that the undernoted observations emerge from the affidavits and compliance reports filed in the above-captioned matter by the States of Jharkhand

| S.NO | TOPIC                                   | OBSERVATION                                                                                                                                                                                                                                                                                                                                                           |
|------|-----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.   | Population                              | <ul style="list-style-type: none"> <li>i. Total population in the State- 32,988,134 (2011 census)</li> <li>ii. Total ULBs- 49</li> </ul>                                                                                                                                                                                                                              |
| 2.   | Solid waste<br>(p. 1626/<br>1637/ 1670) | <ul style="list-style-type: none"> <li>i. GAP- <b>1046 TPD</b> (timeline given by the State 31.12.2031)</li> <li>ii. Total waste generated- 2549 TPD</li> <li>iii. Total waste collected- 2440 TPD</li> <li>iv. Gap b/w generated and collected- <b>109 TPD</b></li> <li>v. Total waste transported- 2440 TPD</li> <li>vi. Total waste processed- 1503 TPD</li> </ul> |

|    |                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|----|-----------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                   | <ul style="list-style-type: none"> <li>vii. Total waste disposed in landfill- 7.11 MT (1046 TPD)</li> <li>viii. WTE Plant- no info</li> <li>ix. C&amp; D plant- no info</li> <li>x. Authorised waste recyclers- no info</li> <li>xi. 5 Bio- methanation plant- 178 TPD (Utilised capacity- 94 TPD)</li> <li>xii. Sanitary waste collection &amp; processing- no info</li> <li>xiii. Inert &amp; Silt- no info</li> <li>xiv. Flyash &amp; bottom Ash (WTE)- nil</li> <li>xv. Compost plant installed capacity- 361 TPD</li> <li>xvi. Compost processing capacity- 285 TPD</li> <li>xvii. Pit composting installed capacity- 581 TPD (utilised capacity- 523 TPD)</li> <li>xviii. Other information- <b>Dist. Env Committees</b> have been constituted in all 25 districts</li> </ul> |
| 3. | Legacy waste<br>(p.1637/<br>1650) | <ul style="list-style-type: none"> <li>i. GAP-</li> <li>ii. Total identified LWS- 28</li> <li>iii. Total legacy waste- 19.49 lakh MT (timeline- Oct 2027)</li> <li>iv. Daily waste added- <b>7,11,187 MT</b></li> <li>v. Leachate disposal- no information provided</li> <li>vi. Total land recovered- <b>34.21 acres</b> (out of 98.99 acres)</li> <li>vii. For remaining 21 ULBs- assessment report for legacy waste has not been submitted yet.</li> <li>viii. Site Remediation plan for LWS (soil &amp; ground water)- information not provided</li> <li>ix. Utilisation plan for recovered land from LWS- information not provided</li> </ul>                                                                                                                                  |
| 4. | Liquid waste<br>(p.1633/<br>1658) | <ul style="list-style-type: none"> <li>i. GAP- <b>297.24 MLD</b></li> <li>ii. Total sewage generation- 473 MLD (pg 1664)</li> <li>iii. Drains- total <b>154 drains</b> are there in 49 ULBs. (p. 1666)</li> <li>iv. Final discharge point of drains- Damodar river, Mayurakshi river, north koel river, bunjay river, roro river, subernarekha river, damro</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                              |

|    |                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|----|--------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                | <p>river, khajhia river, barakar river, south koel river, patro river, bansoli river, palamara river, water body/ land and open land</p> <p>v. Total STPs- 39 (Completed &amp; functional)</p> <p>vi. STP installed capacity- 204.96 MLD (pg. 1669)</p> <p>vii. STP utilised capacity- 114.40 MLD</p> <p>viii. Final discharge point of STPs- downstream of Gangaji, Damodar River, Rivers, waterbody, plants</p> <p>ix. 3 STP under trial- 51 MLD (11 STP under construction, 33 proposed STP). Total future capacity will be 920.96 MLD</p> <p>x. Water quality analysis of rivers/ streams-</p> <p>xi. Water quality analysis of STP inlet-</p> <p>xii. Water quality analysis of STP outlet-</p> <p>xiii. Number of sewage drains- <b>154</b> (flow 466.32 MLD, pg. 1667)</p> <p>xiv. Number of storm water drains used for sewage disposal- approx. 154</p> <p>xv. Number of streams used for sewage disposal- Rivers and wate bodies</p> <p>xvi. Household connections-</p> <p>xvii. STP sludge utilisation- 4 FSTPs are under construction (p. 1669)</p> |
| 5. | Ring fenced account (pg. 1677) | <p>i. Account opened- on 19.01.23</p> <p>ii. Amount deposited- 904 Cr</p> <p>iii. Amount Utilised- 824.14 cr</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |

**SUGGESTIONS:**

Accordingly, the following suggestions are respectfully proposed to ensure time-bound compliance, strengthen institutional accountability, enhance environmental safeguards, and align implementation with statutory mandates and judicial directions.

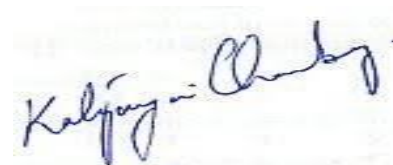
| S.No. | Suggestion                                                                                                                                                                                                                                                                                               | Timeline for completion |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|
| 1.    | Preparation of a district-wise plan for bridging the 1,046 TPD processing gap.                                                                                                                                                                                                                           | within 3 weeks.         |
| 2.    | District Environment Committees (DEC) have been constituted in all 25 districts for management of Solid waste. The State with the help of the DEC can create “Waste Complaint App/ Portal”.<br>(For instance, <i>Indore 311 App</i> for solid waste management)                                          | Within 1 month          |
| 3.    | Waste management and treatment education may be introduced in school and college curriculum under the mandatory Environment education programme.<br>NCERT maybe engaged to draft Handbook on legal-Environmental literacy on Waste management. (can be translated to language of State Education Boards) | Within 1.5 months       |
| 4.    | Plan for collection of the remaining 109 TPD of uncollected waste.                                                                                                                                                                                                                                       | within 3 weeks.         |
| 5.    | Preparation of site-wise remediation schedules for all 28 legacy waste sites                                                                                                                                                                                                                             | Within 4 weeks          |
| 6.    | Preparation of utilisation plans for the remaining unrecovered land                                                                                                                                                                                                                                      | within 6 weeks          |
| 7.    | Completion of remediation of Legacy waste in accordance with the State's own projected timeline of October 2027                                                                                                                                                                                          | October 2027            |
| 8.    | Preparation of a phased plan to bridge the 297.24 MLD treatment gap                                                                                                                                                                                                                                      | within 3 weeks          |

|    |                                                            |                 |
|----|------------------------------------------------------------|-----------------|
| 9. | Drain-wise mapping and monitoring of the 154 sewage drains | within 1 months |
|----|------------------------------------------------------------|-----------------|

The observation note is respectfully submitted for the kind perusal of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

AND FOR THIS ACT OF KINDNESS, THE ADVOCATE AS IN DUTY BOUND SHALL EVER BE GRATEFUL.

Dated: 07.07.2026  
New Delhi



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